

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 106
(IB)-612/ND/2020**

Under Section: 9 of IBC.

In the matter of:

M/s RDC Concrete (India Pvt. Ltd. ... **Applicant**
Vs
M/s Lotus Greens Developers Pvt. Ltd. ... **Respondent**

Order delivered on 19.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :

ORDER

List on 29.04.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

